

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Civil Appeal No(s).8995 of 2022

SARDA MINES PRIVATE LIMITED & ANR.

Appellant(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

WITH C.A. No. 8996/2022

ORDER

We had reserved orders in this matter on 02.11.2023. We had some discussion, but there is some difference in perception on the legal nuances of this case. One of us is demitting office shortly.

We, thus, consider it appropriate to direct that the matter be placed before Hon'ble the Chief Justice of India to be assigned to a completely different Bench, which may have an opportunity to afresh apply its mind to the case.

.....J.
[Sanjay Kishan Kaul]

.....J.
[C.T. Ravikumar]

.....J.
[Sudhanshu Dhulia]

New Delhi.
December 14th, 2023.

ITEM NO.1501

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.8995/2022

SARDA MINES PRIVATE LIMITED & ANR.

Appellant(s)

VERSUS

THE STATE OF ODISHA

Respondent(s)

([HEARD BY: HON. SANJAY KISHAN KAUL, HON. C.T. RAVIKUMAR AND HON. SUDHANSHU DHULIA, JJ.])

WITH

C.A. No. 8996/2022 (XI-A)

Date : 14-12-2023 These appeals were called on for pronouncement of order today.

For Appellant(s)

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shyam Divan, Sr. Adv.
Mr. Sajan Poovayya, Sr. Adv.
Mr. Naveen Kumar, AOR
Ms. Stuti Bisht, Adv.
Mr. Nitesh Bhandari, Adv.
Mr. Manish Kharbanda, Adv.
Mr. Shourajeet Chakravarty, Adv.
Ms. Aprajita Bhardwaj, Adv.
Mr. Sanjanthi Sajan Poovayya, Adv.
Ms. Gauri Rasgotra, Adv.
Ms. Ekta Gupta, Adv.
Mr. Prabhat Kumar Rai, Adv.
Mr. Naman Joshi, Adv.
Ms. Sanjanthi Sajan Poovayya, Adv.
Mr. Dinesh Moorjani, Adv.
Mr. Saket Sikri, Adv.
Ms. Priyashree Sharma Ph., Adv.
Mr. Girish Ahuja, Adv.
Mr. Palash Maheshwari, Adv.
Ms. Priyashree Sharma, Adv.
Ms. Charvi Patni, Adv.
Mr. Shubhra Sharma, Adv.
Mr. Abhishek Kakkar, Adv.
Mr. Aman, Adv.
Ms. Raksha Agrawal, Adv.
Mr. Shivansh Agrawal, Adv.

For Respondent(s) Mr. M.M. Nataraj, ASG
Mr. Sharath Nambiar, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Ms. Chitransh Sharma, Adv.
Mr. Yogya Raj Purohit, Adv.
Ms. Indira Bhakar, Adv.
Ms. Satvika Thakur, Adv.
Mr. Gurmeet Singh Makker, AOR

Mrs. Kirti Renu Mishra, AOR

The Court pronounced the following

O R D E R

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(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)

[SIGNED ORDER IS PLACED ON THE FILE]